

GOVERNMENT OF INDIA
MINISTRY OF PLANNING

LOK SABHA
UNSTARRED QUESTION NO. 2498
TO BE ANSWERED ON 21.12.2022

NATIONAL MONETIZATION PIPELINE

2498. SHRI D.M. KATHIR ANAND:

Will the Minister of PLANNING be pleased to state:

- (a) whether the Government has launched the National Monetisation pipeline (NMP) in an effort to list out the Government's infrastructure assets to be sold;
- (b) if so, the details thereof including the income expected to be generated and the income actually generated during each of the last five years;
- (c) whether the Government has any plan to form an expert committee comprising of MPs from all political parties to formulate the norms and policies to execute NMP, if so, the details thereof and if not, the reasons therefor;
- (d) the steps taken by the Government to provide job security to those already working; and
- (e) the steps taken by the Government to provide job security as per the reservation system practised in the country to uphold social justice?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS

(RAO INDERJIT SINGH)

- (a) No Sir, the Government has launched the National Monetisation Pipeline (NMP) in August 2021 in an effort to unlock value from public infrastructure investments for enabling accelerated infrastructure creation and bringing efficiencies in infrastructure operation and maintenance for a multiplier impact on the economy.

- (b) The aggregate indicative value of the asset pipeline over the 4 year period from FY22 to FY25 under NMP is estimated at Rs 6.0 lakh crore. This indicative value refers to value expected to be realised by respective public sector asset owners through the monetisation process, either in form of accruals or by way of private sector investments. The NMP was launched in August 2021 and FY21-22 was the first year of its implementation. During FY 21-22, transactions with an aggregate monetisation value of about Rs. 97,000 crores in terms of accruals or private investments, were completed under the core asset monetisation programme.
- (c) No Sir, no such proposal for creation of an expert committee comprising of MPs from all political parties is currently under consideration. Creation of National Monetisation Pipeline was undertaken based on consultations with the asset owning entities, concerned line Ministries, Departments as well as other stakeholders. Further, at the transaction stage, respective asset owning entities undertake due - diligence and requisite stakeholder consultations in accordance with extant guidelines and applicable regulations. Upon formulation, such proposals are also appraised and approved by competent authority as per the extant approved guidelines, policies and delegation of powers, as the case may be.
- (d) and (e) Monetisation framework envisaged under NMP entails limited period contractual structures by way of Public Private Partnerships or capital market structures with mandatory hand back of assets at the end of transaction life. Monetisation proceeds are envisaged to be deployed by CPSEs into new infrastructure creation leading to a multiplier impact on the economy. Various project specific transaction aspects such as scope, investment, operation and maintenance of assets, manpower and concession period etc. are firmed up by concerned project sponsoring authorities based on due diligence at transaction preparation stage and as per applicable laws. These aspects are thereafter appraised and approved by competent authority as per applicable guidelines and regulations.
